Annexure-4

Name of the Corporate Debtor: Darjeeling Organictea Estates Private Limited; Date of commencement of CIRP: 28.10.2022; List of creditors as on: 31.01.2025

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

		Details of claim received Details of claim admitted Details of claim admitted Amount Amount Amount									Details of claim received		
SI No	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	of contingent	of any mutual dues, that	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	ODAT GmbH	20.09.2023	1,58,97,81,751	1,45,71,99,411	Outstanding External Commercial Borrowings	-	No (In terms of the order dtd. 13.02.24 of Hon'ble NCLAT)	39.4%	-	-	13,25,82,340	-	Amt rejected due to wrong consideration of exchange rate
2	Keymech Technologies	27.09.2023	2,07,15,718	-	-	-	No	-	-	-	2,07,15,718	-	No o/s exists after considering debits, hence rejected. Matter sub-judice.
3	Auckland Marketing Private Limited	27.09.2023	75,45,671	-	-	-	No	-	-	-	75,45,671	-	No o/s exists after considering debits, hence rejected.
4	Shakeel Rafique	14.12.2023	20,87,659	-	-	-	No	-	-	-	20,87,659	-	Insufficient documentation, hence rejected.
5	ICICI Bank Limited	03.01.2024	99,36,968	99,19,773	-	-	No	0.3%	-	-	17,195	-	Claim beyond ICD, hence rejected.
	Total:		1,63,00,67,767	1,46,71,19,184		-		39.7%	-	-	16,29,48,582	-	

Annexure-5

Name of the Corporate Debtor: Darjeeling Organictea Estates Private Limited; Date of commencement of CIRP: 28.10.2022; List of creditors as on: 31.01.2025

List of Operational Creditors (Workmen)

					List O	Operational Cre	uitois (** oi Kiiic	,11 <i>)</i>						
		Details of Claimant		Details of claim received		Details of claim admitted				Amount	Amount	4	A C	
I	SI. No.	Name of authorised representative, if any	Name of workman	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% share in CoC, if applicable	of contingent claim	of any mutual dues, that	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
		Total:			_	-				-	-	-	-	

